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इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।
Separate paging is given to this Part in order that it may be filed as a separate compilation.

MINISTRY OF LAW AND JUSTICE
(Legislative Department)

New Delhi, the 24th April, 2018/Vaisakha 4, 1940 (Saka)

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Page No.	Line(s) No.	For	Read
2	38	“Act”	“Ordinance”
2	43	“Act”	“Ordinance”
5	36	“sub-section”	“sub-clause”
7	39	“is property”	“is property or <i>benami</i> property”
7	40	“economic offender”	“economic offender in India or abroad”
9	11	“the First Schedule”	“the Schedule”
9	29	“the manner”	“manner”

DR. G. NARAYANA RAJU,
Secretary to the Govt. of India.